Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 OF 2015

Dated: 15th July, 2015

In the matter of:-

Meghalaya Power Distribution Corpn. Ltd. .... Appellant (s)
Vs.
Meghalaya State Electricity Regulatory Commission ... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on ***28.08.2015.***

COURT MASTER